



दिल्ली विधान सभा
Delhi Legislative Assembly

गैर सरकारी सदस्यों के विधेयकों एवं संकल्पों संबंधी समिति
Committee on Private Member's Bill & Resolution

नौवां प्रतिवेदन
Ninth Report

दिनांक: 10 जनवरी, 2012 को प्रस्तुत
Presented on 10th January, 2012

दिल्ली विधान सभा सचिवालय, पुराना सचिवालय, दिल्ली-110054
Delhi Legislative Assembly Secretariat, Old Secretariat, Delhi-110054

समिति का गठन
COMPOSITION OF THE COMMITTEE

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|---|--------------------|
| 1. डॉ. योगानन्द शास्त्री, माननीय अध्यक्ष
Dr. Yoganand Shastri, Hon'ble Speaker | सभापति
Chairman |
| 2. श्री अमरीश सिंह गौतम
Shri Amrish Singh Gautam, Hon'ble Deputy Speaker | सदस्य
Member |
| 3. श्री राजेश जैन
Shri Rajesh Jain | सदस्य
Member |
| 4. श्री कंवर करण सिंह
Shri Kanwar Karan Singh | सदस्य
Member |
| 5. श्री देवेन्द्र यादव
Shri Devender Yadav | सदस्य
Member |
| 6. श्री नन्द किशोर
Shri Nand Kishore | सदस्य
Member |
| 7. श्री जय भगवान अग्रवाल
Shri Jai Bhagwan Aggarwal | सदस्य
Member |
| 8. श्री प्रद्युम्न राजपूत
Shri Pradyumn Rajput | सदस्य
Member |
| 9. डॉ. एस.सी.एल. गुप्ता
Dr. S. C. L. Gupta | सदस्य
Member |

विधान सभा सचिवालय
Assembly Secretariat:

- | | |
|---|--|
| 1 श्री पी एन मिश्रा
Shri P.N. Mishra | सचिव
Secretary |
| 2 श्री लाल मणी
Shri Lal Mani | उप सचिव (विधायी)
Deputy Secretary (Legislation) |

Delhi Legislative Assembly
Ninth Report of the Committee on Private Members bills and Resolutions

The Meeting of the Committee on Private Members Bills & Resolutions was held on Friday, 6th January, 2012 at 12.00 Noon in the Chamber of Hon'ble Speaker.

The Committee was apprised that as per the provisional calendar of sittings, Friday, 13th January, 2012 has been allotted for private members business.

I Private Members Resolutions:

The Committee was apprised that the 24 Notices of Private Members Resolutions had been received to Assembly Secretariat. Three resolutions were selected on the basis of the balloting held on 30th December, 2011. Following 03 resolutions shall be taken up for discussion on Friday, 13th January, 2012:-

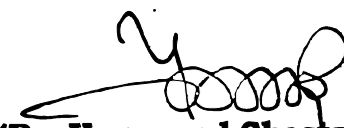
Sl No.	Name of the Member	Text of the resolution
1.	Shri Naseeb Singh	This House resolves that Sections 35 and 92 of Delhi Co-operative Societies Act, 2003 and Rule, 2007 which come in the category of public interest, be suitably amended for the welfare of the citizens of Delhi.
2.	Shri Mohan Singh Bisht Shri O.P. Babber	This House resolves that pension to Senior Citizens, Handicapped Persons, Widows and destitute women be increased from Rs. 1000/- to Rs. 2000/- per month.
3.	Shri Veer Singh Dhingan	This House resolves that all the Leprosy patients of the Leprosy Homes, who are receiving maintenance allowances, pension from the Government, shall be treated as BPL, even if they possess APL ration cards.

II Private Members Bills: The Committee was apprised that no Notice of Private Members Bill has been received to this Secretariat.

III. Authorization to present the Report of the Committee:

The Committee authorized Shri Kanwar Karan Singh and in his absence, Dr. S.C.L. Gupta to present the report to the House.

Delhi
6th January, 2012


(Dr. Yoganand Shastri)
Speaker & Chairman